कूपों/पम्पसेटों को बिजली मुहैय्या करना, नादियों, तालाबों, बारहमासी छोटी नदियों आदि पर उठाऊ सिचाई परियोजनाएं, गहरे तथा उथले नलकूपों के अतिरिक्त अन्य किस्म के लघु सिंचाई कार्यक्रम भी शामिल हैं इसका उद्देश्य यह है सिंचाई सिंचाई के लिए अविलम्ब व्यवस्था की जा सके। ये कार्यक्रम जोर शोर से क्रियान्वित किये जा रहे हैं और सूचना मिली है कि कई राज्यों में ये कार्यक्रम प्रगति की ओर अग्रसर हैं। इसके अतिरिक्त, राज्य सरकारों को कृषि आदानों की खरीद तथा वितरण के लिए 92 करोड़ रुपए का एक अल्पकालीन ऋण भी दिया गया है।

भारत सरकार द्वारा आपात कृषि उत्पादन कार्यक्रम प्रारम्भ किये जाने के परिणामस्वरूप और लाभदायक शीतकालीन वर्षा के कारण आशा है कि उत्तर प्रदेश, बिहार, पंजाब और हरियाणा जैसे कुछ राज्यों मे 1971-72 की तुलना में रबी फसलों का उत्पादन अधिक होगा। महाराष्ट्र गुजरात और राजस्थान जैसे राज्यों में, जहां रबी मौसम मे वर्षा कम रही है, रबी फसलों के उत्पादन में कुछ कमी हो सकती है। विद्युत और उर्वरकों की कुल मिलाकर कमी होने के कारण उत्पादन पर कुछ हद तक असर पड़ सकता है, जो कि अन्यथा विशेष प्रयत्नों के कारण काफी अधिक होता। यद्यपि, विशेष प्रयत्नों के फलस्वरूप देश भर में रबी का उत्पादन पिछले वर्ष से अधिक होने की आशा है, लेकिन उत्पादन के ठीक आंकड़े कृषि वर्ष के समाप्त होने पर, अर्थात् किसी समय जुलाई-अगस्त, 1973 में ही उपलब्ध हो सकेंगे।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (c) Under the Emergency Agricultural Production Programme launched by the Government for increasing the production of rabi and summer crops during the current agricultural year, an additional loan assistance of Rs. 152.40 crores has been administratively approved to State Governments for taking up quick-maturing minor irrigation programmes which could be completed by the 31st March, 1973. The programmes undertaken by the State Governments include energisation of the existing tubewells/pumpsets, lift irrigation projects over rivers, tanks, perennial streams, etc. construction of deep as well as shallow tubewells, besides other types of minor irrigation works capable of yielding immediate benefits. These programmes are being vigorously implemented and according to the available information, they are making good progress in many States. In addition, short-term credit to the tune of Rs. 92 crores has been released to State Governments for purchase and distribution of agricultural inputs.

As a result of the Emergency Agricultural Production Programme launched by the Government and the beneficial winter rains, production of rabi crops is expected to show an increase over 1971-72 in some of the States like Uttar Pradesh, Bihar, Punjab and Haryana. In the States of Maharashtra, Gujarat and Rajasthan, where rains have continued to be deficient in the rabi season, rabi crop output may register some fall. The overall shortage of power and fertilisers might affect to some extent the production which otherwise on account of the special efforts would have registered a substantial rise. While increase over last year's rabi production is expected in the country as a whole as a result of the special efforts, firm estimates of production would become available only after the close of the agricultural year, that is, some time in July-August 1973].

†[ ] English translation.

NATIONAL HIGHWAYS

939. SHRI CHANDRA SHEKHAR:
SHRI GURUMUKH SINGH MUSAFIR :
SHRI KOTA PUNNAIAH :
SHRI J. S. TILAK :

With the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the 4th Plan target for the building up of national highways is likely to be achieved; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): (a) and (b) The Fourth Plan target for development of National Highways envisaged an outlay of Rs. 331.28 crores. It is yet too early to indicate precisely the extent to which the Fourth Plan target would be actually achieved. However, it is stated that due mainly to initial constraint of resources and organisational inadequacies, there may be a short-fall in the achievement of the target of an expenditure of Rs. 331.28 crores envisaged for the development of National Highways during the Fourth Five Year Plan.

नेशनल बिल्डिंग कांस्ट्रक्शन कारपोरेशन लिमिटेड को दिये गये ऋण

940. **श्री राम सहाय** : क्या **निर्माण और आवास** मंत्री यह बताने की कृपा करेंगे कि :

(क) नेशनल बिल्डिंग कान्स्ट्रक्शन कारपोरेशन लिमिटेड द्वारा लिये गये ऋणों की दिसम्बर, 1972 के अन्त तक क्या स्थिति थी;

(ख) पिछले वर्ष इस कारपोरेशन को हुए लाभ या हानि का ब्यौरा क्या है; और

(ग) कारपोरेशन द्वारा कितना ऋण अदा कर दिया गया है?

†[LOANS GRANTED TO NATIONAL BUILDING CONSTRUCTION CORPORATION LTD.

940. SHRI RAM SAHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) what was the position of loans taken by National Building Construction Corporation Limited upto December, 1972;

(b) what are the details regarding the profit or loss to the Corporation during the last year; and

(c) what is the amount of loan which has been repaid by the Corporation ?]

संसदीय कार्य विभाग तथा निर्माण और आवास मंत्रालय मे राज्य मंत्री (श्री ओम् मेहता) : (क) राष्ट्रीय भवन निर्माण निगम सीमित को 31 दिसम्बर, 1972 तक भारत सरकार से 330.50 लाख रुपये के ऋण प्राप्त हुए थे।

(ख) 1971-72 के वर्ष मे निगम को संदिग्ध ऋणो आदि के लिए 31.39 लाख रुपये की व्यवस्था करने के बाद तथा इसके मशीनी ईंट भट्टे को हुए 10.66 लाख रुपये के घाटे का समायोजन करने के बाद 13.00 लाख रुपये का शुद्ध लाभ हुआ।

(ग) 330.50 लाख रुपये के कुल ऋण में से निगम ने 31 दिसम्बर, 1972 तक 1,60,67,854.59 रुपये की रकम वापस कर दी है और उस तारीख को 1,69,82-145.41 रुपये का बकाया ऋण देय था।

†[THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The National Building Construction Corporation Ltd. had received loans amounting to Rs. 330.50 lakhs from the Government of India upto 31st December, 1972.

(b) During the year 1971-72, the Corporation made a net profit of Rs. 13.00 lakhs after making a provision of Rs. 31.39 lakhs against doubtful debts, etc. and adjusting a loss of Rs. 10.66 lakhs incurred by its Mechanised Brick Plant.

(c) Out of the total loan of Rs. 330.50 lakhs, the Corporation has repaid a sum of Rs. 1,60,67,854.59 upto 31st December, 1972 leaving a loan liability of Rs. 1,69,82,145.41 on that date.]

†[ ] English translation.